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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ FAO(OS) (COMM) 16/2023, CM APPL. 3778/2023 (Interim
Injunction) & CM APPL. 3781/2023 (Lengthy Synopsis)

CAPITAL FOODS PRIVATE LIMITEDAppellant

Through: Ms. Aastha Kakkar, Adv.

versus

RADIANT INDUS CHEM PVT. LTD.Respondent

Through: Mr. Abhijeet Rastogi and Ms.
Diksha, Advs.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MR. JUSTICE HARISH VAIDYANATHAN

SHANKAR

ORDER

07.03.2025

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A request for adjournment is made on behalf of learned
counsels for respective sides.

Acceding to the same, let the appeal be called again on
06.05.2025.

YASHWANT VARMA, J.

HARISH VAIDYANATHAN SHANKAR, J.

MARCH 07, 2025/DR